

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:382  
ANSWERED ON:21.12.2011  
MID DAY MEAL SCHEME  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the various types of schools in the country where Mid Day Meal Scheme (MDMS) is being implemented at present;
- (b) whether the Working Group on Elementary Education and Literacy for the Twelfth Five Year Plan has recommended extension of Mid Day Meal Scheme to private unaided schools in the tribal areas;
- (c) if so, the details and the present status thereof;
- (d) whether suggestions have been received from various quarters for Conditional Cash Transfers (CCTs) under MDMS for the benefit of the children of the economically weaker sections of the society including those living below poverty line; and
- (e) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the Sabha.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 382 for 21.12.2011 by Shri Hamdullah Sayeed regarding Mid Day Meal Scheme.

(a): The Mid Day Meal (MDM) Scheme covers children studying in class I-VIII in all Government, Government aided, Local Body and National Child Labour Project Schools, Education Guarantee Scheme / Alternative and Innovative Education centres and Madarasas / Maqtabs supported under Sarva Shiksha Abhiyan.

(b) & (c): The Working Group on Elementary Education for 12th Plan has recommended inclusion of children in private unaided schools in Scheduled Tribe (ST) and Scheduled Caste (SC) concentration districts under MDM Scheme in a phased manner. The Twelfth Five Year Plan is yet to be finalized.

(d) & (e): There is no proposal for Conditional Cash Transfers under MDM Scheme. The Government intends to continue to serve hot cooked meal under the Scheme as per the directions of the Supreme Court.